

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-38.

Dated: 14 FEB 1994

APPLICATION NO(s) 866 of 1993.

APPLICANTS: D. Subbaiah

v/s. RESPONDENTS: Chief General Manager,  
Karnataka Telecom, Bangalore & Others.

TD.

Received copy

14/2/94

1. Sri. P. A. Kulkarni,  
Advocate, 48, 57th-A-Cross,  
Fourth Block, Rajajinagar,  
Bangalore-560010.
2. The Chief General Manager,  
Karnataka Telecom Region,  
No. 1, Old Madras Road,  
Ulsoor, Bangalore-8.
3. The General Manager,  
Bangalore Telecom Dist.  
Chamber of Commerce Bldg,  
K.G. Road, Bangalore-9.
4. The Assistant Engineer,  
In-Charge of Circle,  
Telecom Stores Depot,  
Bangalore-560079.
5. Sri. M. S. P. Admarajaiah,  
Sr. C.G.S.C., High Court Bldg,  
Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by  
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the  
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal  
in the above mentioned application(s) on 28-01-1994.

DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.866/1993

FRIDAY THIS THE 28TH DAY OF JANUARY, 1994

MR. JUSTICE P.K. SHYAMSUNDAR

VICE CHAIRMAN

MR. T.V. RAMANAN

MEMBER (A)

Shri D. Subbaiah,  
Aged about 48 years,  
Occn: Selection Grade Sweeper,  
O/o the Assistant Engineer,  
Circle Telecom Stores Depot,  
Bangalore - 560 079

Applicant

( By Advocate Shri P.A. Kulkarni )

vs.

1. Chief General Manager  
Telecom, Karnataka Circle,  
Telecom Building,  
No.1, Old Madras Road,  
Ulsoor, Bangalore - 560 008

2. General Manager,  
Bangalore Telecom District,  
Bangalore - 560 009

3. Assistant Engineer,  
In-charge of Circle,  
Telecom Stores Depot,  
Bangalore - 560 079

Respondents

( By Advocate Shri M.S. Padmarajaiah )  
Sr. Central Govt. Standing Counsel

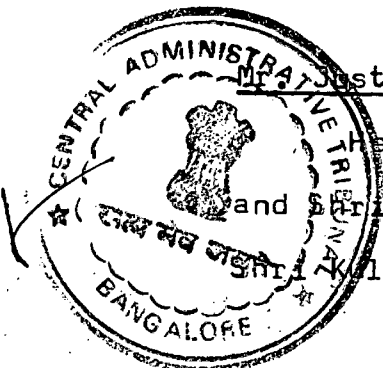
O R D E R

Mr. Justice P.K. Shyamsundar, Vice Chairman

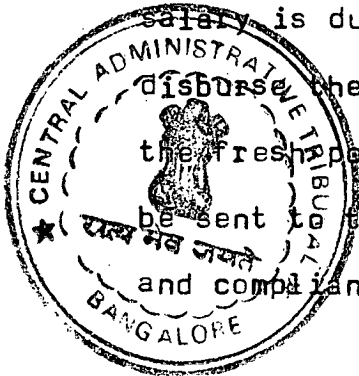
Heard Shri P.A. Kulkarni for the applicant

and Shri M.S. Padmarajaiah for the respondents.

Kulkarni says he wants to withdraw this application



and asks us not to pursue this matter further. We record his statement as aforesaid and dispose off this application as withdrawn. This matter pertains to a transfer which actually is not a transfer. He has however been shifted from one place in Bangalore to another also in Bangalore. If by this shifting he feels inconvenient, we think it is appropriate for him to join the new place of posting and after working there for sometime, he may make a request to reconsider his position. Whatever salary is due to him, suitable steps be taken to disburse the same within three weeks after joining of the fresh post by applicant. Copy of this order be sent to the appropriate quarters for information and compliance.



Sd-

*[Signature]*

( T.V. RAMANAN )  
MEMBER (A)

Sd-

( P.K. SHYAMSUNDAR )  
VICE CHAIRMAN

ua

TRUE COPY

*[Signature]*

SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

19/2